

- (ii) illustrative examples indicating the increases in disability and special family pension and children's allowance, in respect of personnel below officer rank.

Owing to the complexities of the rules, it is not possible to indicate the exact amount of increase for every individual category.

The proposed increases will involve an expenditure of Rs. 1,10,000 per annum approximately in respect of retirements, disablements or deaths, during the period from 1st September, 1949 to 31st December, 1954.

(c) The enhanced rates of pension will be granted with effect from the 1st June, 1953, or from the date from which a pension is admissible, whichever is later, and will be confined to cases where the pensioner is alive on the date of issue of the Government orders embodying the decision.

(d) No, Sir.

CUSTOMS HOUSES AT BOMBAY AND CALCUTTA

962. **Shri Gidwani:** Will the Minister of Finance be pleased to state:

(a) the total number of employees of all the four classes, separately, working in the Customs Houses at Bombay and Calcutta on the 31st December, 1954; and

(b) how many of them are confirmed quasi-permanent and temporary employees respectively?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): (a) and (b). A statement is laid on the Table of the House. [See Appendix XI, annexure No. 61].

RAJA OF POONCH

963. **Shri K. C. Sodhia:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Raja of Poonch is in receipt of any privy purse;

(b) if so, the amount thereof;

(c) whether any allowance has been sanctioned to him lately;

(d) if so, how much, for what period and for what purpose; and

(e) whether there are any other cases in which such allowance has been sanctioned?

The Minister of Home Affairs (Pandit G. B. Pant): (a) No, since he is not a Ruler.

(b) Does not arise.

(c) Yes.

(d) Rs. 1,200 per month for a period of three years with effect from the 1st February, 1954. It may be discontinued earlier if on a review of the position the Government of India consider this appropriate. The allowance has been given *ex-gratia* as a special case in consideration of the financial difficulties of the Raja in consequence of the incursion of raiders into Jammu and Kashmir.

(e) No.

एक मूर्ति का प्राप्त होना

६६४. श्री भक्त वरुण : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश के मुरादाबाद जिले की ठाकुरद्वारा तहसील में सुलतानपुर-दोस्त गांव के निकट एक प्राचीन मूर्ति प्राप्त हुई है, और

(ख) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की जा रही है ?

शिक्षा तथा प्राकृतिक संसाधन और वैज्ञानिक गवेषणा मंत्री (श्रीमान्ना आजाद): (क) तथा (ख). यह जानकारी इकट्ठी की जा रही है और बाद में सदन के सामने रख दी जायेगी।

दिल्ली पब्लिक लाइब्रेरी

६६५. श्री नवल प्रभाकर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली पब्लिक लाइब्रेरी के चलते-फिरते विभागों द्वारा १९५४ में दिल्ली नगर के किन किन भागों में पुस्तकें बितरित की गईं,